## GOVERNMENT OF MEGHALAYA LAW (B) DEPARTMENT

## NOTIFICATION

Dated Shillong, the 14th March, 2019

NO. LJ (B) 17/2019/15 - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoints with immediate effect the following Non-MCS Officers as Executive Magistrates and further under sub-section (2) thereof, as Sector/Zonal Magistrates/Static Surveillance Team, Flying Squad in connection with the forthcoming General Election to the Lok Sabha – 2019 for a period up to the end of the Election process.

SL. NO.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive Magistrate	To be placed with District/Sub-Division
1.	Shri D.B. Kharwanlang, Principal, MSFR & TI Mawpun Kshaid, Shillong by pass road, Ri Bhoi District.	Ri Bhoi District, Nongpoh	Deputy Commissioner, Ri Bhoi District.
2.	Shri G. Shylla, District Horticulture Officer, Ri Bhoi District, Nongpoh.	-do-	-do-
3.	Shri S.H. Nadon, Executive Engineer Water Resources Ri Bhoi District, Nongpoh.	-do-	-do-
4.	Shri W.H. Pakyntein, District Agriculture Officer Ri Bhoi District, Nongpoh.	-do-	-do-
5.	Shri C. Najiar, Executive Engineer PHE, Umsning Ri Bhoi District.	-do-	-do-
6.	Shri M. Pyrbot, Executive Engineer, PWD (Rds) Umsning.	-do-	-do-
7,	Shri D. Shallam, Joint Director, CTI, Byrnihat Ri Bhoi District.	-do-	-do-
8.	Shri K.B. Lakiang, Asst Director of Horticulture O/o The Dist Horticulture Officer Ri Bhoi District, Nongpoh.	-do-	-do-
9.	Shri B.M. Syiem, Executive Engineer PWD (Rds), Ri Bhoi District, Nongpoh.	-do-	-do-
10.	Shri D.D. Umdor, Executive Engineer, PHE Ri Bhoi District, Nongpoh.	-do-	-do-
11.	Shri E. Lamare, Superintendent Engineer, PHE, Nongpoh.	-do-	-do-
12.	Shri D. Syiemiong, BDO Jirang, Ri Bhoi District.	-do-	-do-

13.	Smti R.B. Lyngwa, District Sericulture Officer, Ri	-do-	-do-
	Bhoi District, Nongpoh.		
14.	Smti W. Nongrum, District Social Welfare Officer, Nongpoh.	-do-	-do-
15.	Shri L. Kharkongor, Inspector of Metrological, Nongpoh.	-do-	-do-
16.	Shri H. Decruse, General Manager, DC & IC Ri Bhoi District, Nongpoh.	-do-	-do-
17.	Shri R. Nongrum, B.D.O. Umling, Ri Bhoi District.	-do-	-do-
18.	Shri H. Engleng, Superintendent of Taxes, Ri Bhoi District, Nongpoh.	-do-	-do-
19,	Shri P.M. Marbaniang, District Sports Officer, Ri Bhoi District, Nongpoh.	-do-	-do-
20.	Smti Bibiana D Arengh, Dy. Labour Commissioner, Ri Bhoi District, Nongpoh.	-do-	-do-
21.	Smti M. Diengdoh, Divisional Officer Soil & Water Conservation, Ri Bhoi District, Nongpoh.	-do-	-do-
22.	Dr P.R. Joshi, Dy. Director Regional Pig Breeding Farm, Kyrdemkulai.	-do-	-do-
23.	Shri J. Dkhar, Divisional Forest Officer, Social Forestry, Nongpoh, Ri Bhoi District, Nongpoh.	-do-	-do-
24.	Shri Mawjam Makdoh, Horticulture Development Officer, Ri Bhoi District,	-do-	-do-
25.	Nongpoh. Shri M.J. Syngkon, Asstt. Dr. of Agriculture, O/o the DAO Nongpoh.	-do-	-do-
26.	Shri P. Dutta, SDO, PHE, Patharkhmah.	-do-	-do-
27.	Dr Pobitra Roy Hajong, Veterinary Officer, O/o the DBO, Jirang.	-do-	-do-
28.	Shri V.S. Nongbet, District School & Education Officer, Ri Bhoi District, Nongpoh.	-do-	-do-
29.	Elgiva Suchiang, Lecturer.	-do-	-do-
30.	Shri Rymphang Kharkongor, AEE, PWD (Rds) Umsning Division.	-do-	-do-
31,	Shri Werlis Sumer,	-do-	-do-

32.	Dr. Ririty Kharbuli, Sr. Ah & Vety Officer, Dist. AH & Vety Ri Bhoi District, Nongpoh.	-do-	-do-
33.	Marbakynsai Marbaniang, HDO, Horticulture Development Tea Development Centre, Umsning.	-do-	-do-
34.	Dr. Mrs Jacqueline Niangty, Asstt. Director Feed Analytica.	-do-	-do-
35.	Shri Hubert Kharpuri, Functional Manager, DC & IC, Nongpoh.	-do-	-do-
36.	Nathaniel F War, IPO, DC & IC.	-do-	-do-
37.	Dr. Max well Tongper, Principal VFA Training Institute K. Kulai.	-do-	-do-
38.	B. Nongrum, DIET.	-do-	-do-
39.	Dr. Dayoohun Papang, Asst. Dr. VTC, Kyrdemkulai.	-do-	-do-
40.	Shri Herald do B Kharmon, SDO (TC) PHE, Nongpoh.	-do-	-do-

(E.M. Donn), Joint Secretary to the Govt. of Meghalaya, Law (B) Department.

MEMO.NO. LJ (B) 17/2019/15 -A,

Dated Shillong, the 14th March, 2019

## Copy to:-

- Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
- 2. The Chief Electoral Officer, Meghalaya.
- 3. The Deputy Commissioner, Ri-Bhoi District, Nongpoh, with reference to letter No. DCRB/EL.5/2019/7, Dt. 11.3.2019.
- 4. Personnel A.R (A) Department.
- 5. Election Department.
- 6. Data Entry Operator, Law (A) Deptt. for uploading in the Meghalaya web site.
- 7. Director of Information and Public Relation, Meghalaya, Shillong

By Order etc.,

Joint Secretary to the Govt. of Meghalaya Law (B) Department.